

Name of the corporate debtor: Value Infratech India Private Limited (In CIRP)

Date of commencement of CIRP: 03.01.2020

List of creditors as on: 31.07.2022

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Issued on 31.07.2022 at 05:30 PM)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be	Amount of claim not admitted (INR)	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed (INR)	Amount of claim admitted (INR)	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Capri Global Capital Limited	SFC-01	17-06-2022	3,05,32,01,482	27,38,75,051	Financial debt	No	No	71.41%	Nil	Nil	2,77,93,26,431	Nil	Claim collated on provisional basis subject to verification from books of accounts and bank statement of CD, as the IRP proceeded without books of account and bank statements of CD.